

समाजवादी देशों के साथ व्यापार

* 861. श्री अंकार लाल बोहरा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1968-69 में समाजवादी देशों के साथ व्यापार बढ़ाने के लिये सरकार का विचार क्या कार्यवाही करने का है;

(ख) क्या सम्पर्क स्थापित करने के लिये तथा भारतीय वस्तुओं के निर्यात के उद्देश्य से यथासंभव बाजारों का पता लगाने के लिये संसत्सदस्यों का एक प्रतिनिधि मंडल विदेशों में भेजने का प्रस्ताव है; और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उप-मन्त्री (श्री मोहम्मद शकी कुरैशी) : (क) एक विवरण सभा-पटल पर रखा जाता है।

विवरण

1968-69 में समाजवादी देशों के साथ व्यापार बढ़ाने के लिये किये गये अथवा किये जाने वाले कुछ उपाय निम्नलिखित हैं :—

1. समाजवादी देशों के साथ व्यापार के विषय में राज्य व्यापार निगम का अनिष्टतर संबंध बनाये रखा जायेगा ताकि द्विपक्षीय व्यापार के क्षेत्र में हम अधिकतम लाभ उठा सकें।

2. पूर्वी जर्मनी में भारत के राज्य व्यापार निगम का एक कार्यालय खोला गया है जो बहुत-सी निर्यात योग्य मर्चों के व्यापार की देखभाल करता है।

3. चैकोस्लोवाकिया में भारतीय माल की एक प्रदर्शनी की जायेगी।

4. भारत ने मार्च 1968 में हुए लिपजिग वसन्त मेले में भाग लिया है। ज़रेब तथा बुडा-पेस्ट में होने वाले व्यापार मेलों में भी भाग लेने का विचार है।

5. समाजवादी देशों के साथ अधिकांश चालू करार दिसम्बर, 1968 में समाप्त हो रहे हैं। 1969 में किये जाने वाले व्यापार की

मात्रा निश्चित करने के लिये इन देशों से वार्तालाप किया जायेगा।

6. इंजीनियरी माल तथा अन्य निर्मित वस्तुओं के लिये बाजारों का अध्ययन करने के लिये व्यापार प्रतिनिधि-मंडलों तथा व्यक्तिगत व्यापारियों को उनके उत्पादों का निर्यात करने के लिये पूर्वी यूरोपीय देशों का दौरा करने के निमित्त नियमित सहायता दी जायेगी।

7. समाजवादी देशों से किये गये आयात के बदले समकक्ष निर्यात करके भुगतान संतुलन प्राप्त कर लेने के अलावा, यह भी ध्यान रखा जायेगा कि उन देशों द्वारा दिये गये ऋणों अथवा बिलम्बित भुगतान के आधार पर आयातित मशीनों आदि के लिये चुकायी जाने वाली धन-राशियों का भुगतान भी भारतीय वस्तुओं के निर्यात के द्वारा कर दिया जाये।

(ख) जी, नहीं।

(ग) प्रश्न नहीं उठता।

SHORTAGE OF TRACTOR TYRES IN THE COUNTRY

*862. SHRI BENI SHANKER SHARMA :
SHRI D. C. SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of the prevailing shortage of tractor tyres in the country;

(b) whether it is a fact that tyres are being sold in the blackmarket at more than double the prices fixed for their sale; and

(c) if so, the steps taken to meet the situation ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :

(a) Yes, Sir.

(b) Government have no information.

(c) Government have recently allowed import of tyres for meeting three months' requirements of tractor manufacturers. Moreover, the automobile

tyre industry has been removed from the banned list with a view to establishing further capacity for the manufacture of automobile tyres and tubes, including tractor tyres and tubes. The existing tyre manufacturing units have also been assured of Government's assistance in the matter of procurement of moulds and other balancing equipment required for the manufacture of tyres presently in short supply.

CLOSURE OF TEXTILE MILLS IN BOMBAY

*863. SHRI GEORGE FERNANDES: Will the Minister of COMMERCE be pleased to state :

(a) the number of textile mills in Bombay closed by their owners during the last five years and the reasons for their closure;

(b) the number of workers involved in these closures;

(c) how many of these mills have since been reopened, and what are the new arrangements under which they are functioning; and

(d) whether any of these mills are proposed to be administered by the new Corporation to be set up by Government?

THE DEPUTY-MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) During the five year period ended December 31, 1967 six mills in Bombay closed down—five on account of financial difficulties/uneconomic working and one due to labour troubles.

(b) and (c). The number of workers involved in the closure of these mills was about 19,277, including 2,082 workers of the mill which reopened in June, 1964 and 5,379 workers of the other mill which reopened in April 1966 but closed down again in June, 1967 affecting about 3,735 workers. Information regarding the arrangements, if any, under which the former mill, reopened is being collected and will be placed on the Table of the House.

(d) It will be for the Corporation to consider these matters when it is formed.

BURNING OF BALES OF COTTON AT COIMBATORE STATION

*864. SHRI MAHANT DIGVIJAI NATH: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is fact that Five hundred bales of cotton were burnt at the Coimbatore Railway Station on the 10th March, 1968;

(b) if so, whether an enquiry has been conducted to find the causes thereof;

(c) whether some arrests have been made in this regard; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). No Sir. Presumably the honourable Member is referring to the case of out-break of fire on 9-3-68 at Periyayanakanpalaiyam Railway Station near Coimbatore involving cotton bales. A Departmental Enquiry Committee has been ordered to enquire into the matter and the proceedings are awaited.

(c) Government Railway Police, Coimbatore had registered a case, crime No. 120/68 under section 435 IPC which is under investigation. No arrests have so far been made.

(d) 550 bales of cotton received and unloaded at Periyayanakanpalaiyam Railway Station on different dates (from 25-2-68 to 8-3-68) were stacked on the open ground for want of space. At about 11.10 hours on 9-3-68 fire was noticed in the stack of cotton bales after the departure of a passenger train at 11.02 hours. Immediate action was taken to put out the fire with the available resources at the Station. Local Fire Service and Fire Brigade from Coimbatore were requisitioned and pressed into service. The fire was brought under control at 17.30 hours on 9-3-68 and completely put out at 18.30 hours on 10-3-68.

IMPORT OF POLYURETHANE FOAM

*865. SHRI R. K. AMIN: Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the import of polyurethane foam is banned;